

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 80 of 2013

Dated : 14th August, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)

Versus

**Rajasthan Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Pradeep Misra
Mr. Suraj Singh
Mr. Manoj Sharma**

**Counsel for the Respondent (s): Mr. Raj Kumar Mehta
Mr. Antaryami Upadhyay for R-1
Mr. P.N. Bhandari for R-5, R-6 & R-8**

ORDER

At the request of the learned counsel for the appellant, post the matter for hearing on **2nd September, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt